

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
(IB)-722/ND/2022

IN THE MATTER OF:

Rajsuraj Fincap Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 59 of IBC, 2016

Order delivered on 09.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv Awnish Kumar

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel appearing for the Liquidator submitted that an affidavit in compliance of order dated 30.10.2023 has already been filed. Let the Liquidator place the complete facts on record in evolved performa/check list within one week.

List on 04.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)